

Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)

Appeal No. 148 of 2007

Dated: September 24, 2009

Present: Hon'ble Mrs. Justice Manju Goel, Judicial Member  
Hon'ble Mr. H.L. Bajaj, Technical Member

Northern Railway - Appellant(s)

Versus

Punjab State Electricity Regulatory Commission & Anr. -Respondent(s)

Counsel for the Appellant(s) : Proxy for Mr. Vinay K. Shailendra

Counsel for the Respondent(s) : Mr. Sakesh Kumar for PSERC  
Mr. M. G. Ramachandran and  
Ms. Swapna Seshadri for PSEB

**ORDER**

In view of indisposition of Mr. Vinay K. Shailendra, counsel for the appellant, the matter is adjourned to 04<sup>th</sup> November, 2009.

(H.L. Bajaj)  
Technical Member

(Justice Manju Goel)  
Judicial Member

